

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 228 of 2014**

**Dated : 3<sup>rd</sup> November, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Silvassa Industries Association & Ors. .... Appellant(s)**

**Versus**

**Joint Electricity Regulatory Commission  
& Anr. .... Respondent (s)**

**Counsel for the Appellant (s) : Mr. Rohit Rao N.**

**Counsel for the Respondent(s) : Mr. Anish Garg, JERC  
Mr. Arvind Kumar  
Mr. Sakesh Kumar for objector  
Ms. Shruti Shrivastava  
Mr. K.R. Sasiprabha  
Mr. Gaurav Mitra  
Ms. Reha Mitra**

**ORDER**

Amended memo of parties has already been filed by the appellant.

List the matter for hearing on **1<sup>st</sup> December, 2014.**

In the meantime, the appellant is at liberty to file rejoinder, if any.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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